# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

# Original Application No.201/00419/2016

Jabalpur, this Thursday, the 22<sup>nd</sup> day of August, 2019

#### HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Kamal Utwal, Age 36 years, S/o Late Fakir Chand Utwal Occ"-Labour, R/o Bajana Dist Ratlam (MP)
Pin 457001, Mobile Number 9425990492 -Applicant
(By Advocate –NONE)

## <u>Versus</u>

- 1.General Manager, Bharat Sanchar Nigam Ltd. MP Telecom Circle, Hoshangabad Road, Bhopal (MP)-462001
- 2. Divisional Manager, (ADM), Bharat Sanchar Nigam Ltd.
   Jhabua (MP)-457661 Respondents
   (By Advocate Shri Sapan Usrethe)

### ORDER (ORAL)

None for the applicant.

- 2. From the order sheet it is seen that on the last four occasions neither the applicant nor the counsel for the applicant had put appearance.
- 3. It seems that the applicant is not interested in prosecuting this matter further.
- 4. Resultantly, this Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur) Judicial Member